

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 281 OF 2018 &
IA NO. 1189 OF 2018**

Dated: 27th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Damodar Valley Corporation Appellant(s)
Versus
Jharkhand State Electricity Regulatory Commission & Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Rajiv Yadav for R-2

Mr. Himanshu Shekhar
Mr. Aabhas Parimal for R-3

ORDER

Learned counsel for Respondent No. 3 seeks two more weeks' time to file reply. Time is granted. He may file the same along with IA on or before 10.04.2019 with advance copy to the other side. Thereafter, rejoinder if any, may be filed by the Appellant on or before 24.03.2019 with advance copy to the other side.

List the matter on **21.05.2019**.

(S. D. Dubey)
Technical Member
tpd/kt

(Justice Manjula Chellur)
Chairperson